

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P. NO. 44/94 in  
O.A. NO. 2701/92

New Delhi this the 4th day of February, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN  
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Zile Singh Yadav S/O Sher Singh Yadav,  
Instrument Mechanic,  
Vehicle Depot, Delhi Cantt-110010.  
R/O H. No. RZ-339, Kailashpuri Extn.,  
New Delhi - 110045.

... Petitioner

None appeared for the Petitioner

Versus

1. H. R. Khijuria,  
Deputy Director,  
on behalf of Director General  
EME, Army Headquarters,  
New Delhi - 110011.

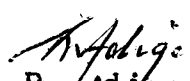
2. Capt. G. S. Sudheer Kumar,  
Admn. Officer,  
For Commanding Officer,  
Vehicle Depot Workshop EME,  
Delhi Cantt - 110010.


... Respondents

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath -

None appeared for the petitioner though this case has been called out twice. Office objections have also not been rectified. Hence, this contempt petition is dismissed for non-prosecution.

  
( S. R. Adige )  
Member (A)

  
( V. S. Malimath )  
Chairman

/as/